

(b) and (c) Do not arise.

Railway Commercial Manuals Regarding Facilities of Passengers at Stations

3072. SHRI MOHAN RAWALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether facilities for passengers at stations as provided in Railway commercial manuals are being followed;

(b) if so, the positions in that regard to the stations in Maharashtra; and

(c) the steps taken proposed to be taken to ensure compliance of these instructions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). The passenger amenities to be provided at stations are listed in the Commercial Code and are provided as per norms laid down subject to availability of funds and comparative needs of various stations. Basic amenities have been provided at all stations including in the state of Maharashtra. Augmentation/upgradation of the amenities is a continuous process.

Result of CBSE

3073. SHRI PHOOL CHAND VERMA: Will the MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the result of the vocational course in General Insurance introduced by CBSE at 10+2 level has since been declared;

(b) if so, whether the successful candidates now required to undergo apprenticeship training for one year;

(c) if so, the time by which their apprenticeship training is likely to start and the centres (their locations) where such training

will be imported; and

(d) the amount of stipend proposed to be given to them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) Yes, Sir.

(c) Selection process of the Apprentice Assistants is already completed. The training is scheduled to have started in November, 1991. Training will be given in the Regional/Divisional/Branch offices of the subsidiary companies at Delhi, Chandigarh, Bombay, Madras and Calcutta.

(d) Rs. 1,000/- per month.

[*Translation*]

No-Smoking Zone

3074. SHRI DAU DAYAL JOSHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to declare certain areas as no smoking zone; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Administrative instructions have already been issued to prohibit smoking, to start with, in a few selected public places namely hospitals, dispensaries and other health care establishments, educational institutions, conference rooms, domestic air flights, air conditional charrcars and air conditional sleeper coaches